

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 208  
(To be answered on the 5<sup>th</sup> March 2020)**

**THIRUVANANTHAPURAM AIRPORT**

**\*208. SHRI BENNY BEHANAN**

**Will the Minister of CIVIL AVIATION**

**तागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has awarded or propose to award the services of Thiruvananthapuram Airport to a private company/organisation and if so, the details including present stage thereof;
- (b) the details of the terms and conditions on which award has been/proposed to be given including the ownership of the land; and
- (c) whether some issues in regard to the award are yet to be resolved and if so, the details thereof?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**तागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

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**(a) to (c): A statement is laid on the Table of the House.**

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**Statement in reply to part (a) to (c) of Lok Sabha Starred Question No.208 for 05.03.2020 regarding "Thiruvananthapuram Airport".**

**(a) to (c): Yes Sir. Union Cabinet in its meeting held on 08.11.2018 had accorded "In-principle" approval for leasing out six airports of Airports Authority of India (AAI) namely Ahmedabad, Jaipur, Lucknow, Guwahati, Mangaluru and Thiruvananthapuram under Public Private Partnership (PPP). Airports Authority of India floated a Global Tender for inviting bids in respect of these six airports and also proposed to lease out city side land available at these airports for a lease period of 50 years. The bids of the qualified bidders in respect of Thiruvananthapuram airport were opened on 25.02.2019 and M/s Adani Enterprises Limited has quoted the highest Per Passenger Fee. Award of the Thiruvananthapuram Airport to the winning bidder is held up due to pending litigation.**

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